

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3661

ANSWERED ON:18.04.2005

EPF MONEY INVESTMENT IN VARIOUS HEADS

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**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has allowed the provision of capital investment from the Employees Provident Fund under various heads including share market;
- (b) if so, the details of the heads under which these funds be invested alongwith the extent of funds under each head;
- (c) the extent of funds to be invested under various heads during 2005-06, head-wise; and
- (d) the assessment in regard to dividend from the said investment?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) & (b): Employees` Provident Fund money is invested in-accordance with the Investment Pattern notified by the Government of India under para 52(1) of the Employees` Provident Funds Scheme, 1952.

(c): The various categories for investment of EPF money and the extent to which it is permitted for to investment in a particular category are as under:-

Sr. Category	Percent
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- |  |     |
|--|-----|
| 1. Central Government Securities   | 25% |
| 2. State Government/Government Guaranteed Securities   | 15% |
| 3. Bonds of Public Sector Undertaking/Public Sector Financial Institutions / Term Deposit Receipts | 30% |
| 4. Residual Category (in any of above three categories)  | 30% |

(d):The total interest income expected to be earned during the financial year 2005-2006 may provide yield of approximately 8%.